

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-310

New IA-5441/2021 IA-4335/2021 IA-4353/2021 Cont.P-18/2021

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

....APPLICANT/PETITIONER

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 25.11.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Advocates, Mr. ShikhilSuri, Ms. Nikita Thapar and Ms. Komal Gupta


For the RP

: Rishabh Jain, Advocate for RP

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.01.2022.


(Madhu Narula)
Court Officer